

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:389
ANSWERED ON:26.02.2013
UNDERGROUND COAL GASIFICATION
Deo Shri Kalikesh Narayan Singh

Will the Minister of COAL be pleased to state:

- (a) whether the Government is considering Underground Coal Gasification (UCG) to secure our future energy needs.
- (b) if so, the policy chalked out by the Government for UCG including the methodology for allocation of coal blocks, pricing provision for selling gas and revenue sharing mechanism;
- (c) the estimated reserves where UCG project can be undertaken; and
- (d) the time frame for implementation of the above policy ?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (d): With a view to developing Underground Coal Gasification (UCG) potential in our country for energy production, Govt. has notified UCG as one of the end uses under captive coal mining policy. Five lignite blocks and two coal blocks of estimated reserves 950.5 Million Tonnes had been identified for offer to various companies for taking up UCG projects and offer of these blocks is under process as per the amended provisions of Mines and Minerals (Development & Regulation) Act.